

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

NOTIFICATION

No.: 1243 of 2021/RG

Dated: 09.11.2021

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K-13021/01/2020-US.II dated 03rd November, 2021, Hon'ble Mr. Justice Mohan Lal and Hon'ble Mr. Justice Mohd Akram Chowdhary took oath of their respective offices as Judges of the High Court of Jammu & Kashmir and Ladakh, today on 09th of November, 2021 at 10:00 AM.

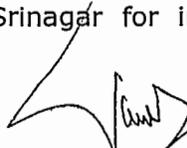

09/11/2021
(Jawad Ahmed)
Registrar General

No.: 46623-42/RG/GS

Dated: 09.11.2021

Copy of the above forwarded to the:

1. Secretary General, Supreme Court of India, New Delhi;
2. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
3. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
5. Registrar General, High Court of _____;
.....for information.
6. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Jammu;
7. Secretary to Hon'ble Mr./Mrs. Justice _____
... for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Jammu, for information.
9. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
10. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu;
11. Director, J&K Judicial Academy, Jammu,
12. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
13. Registrar Rules, High Court of J&K and Ladakh,
.....for information.
14. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
15. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
16. Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu;
17. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
18. CPC, e-Courts, High Court of J&K and Ladakh, for getting the same uploaded on the official website of the Hon'ble High Court.
19. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.
20. Office file.


09/11/2021
Registrar General